

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

RAJYA SABHA
UNSTARRED QUESTION No. 2154
ANSWERED ON 08.08.2023

“TAX PAYMENT HISTORY OF BCCI”

2154. SH. ANIL DESAI

Will the Minister of FINANCE be pleased to state:

(a) whether Government is aware with the fact that the Board of Control for Cricket in India (BCCI), is the second richest sports body in the world, if so, its income and expenditure during last five years;

(b) whether any income tax is paid by it during last five years, if so, the details thereof; and

(c) if not, reason for the same?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) No such data as regards to sports bodies in the world is maintained by the Government. However, the details of Income and Expenditure as per income tax returns filed for the last five years are as under:

F.Y.	Income (Revenue) (In Rs. crore)	Expenditure (In Rs. crore)
2021-22	7606.15	3063.88
2020-21	4735.14	3080.37
2019-20	4972.43	2268.76
2018-19	7181.61	4652.35
2017-18	2916.67	2105.50

(b) Yes, the details of Income Tax paid by BCCI in the last five years as per returns filed are as under:

F.Y.	Total Taxes Paid (In Rs. crore)
2021-22	1159.20
2020-21	844.92
2019-20	882.29
2018-19	815.08
2017-18	596.63

(c) Not applicable.
